


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**



**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.03.2018 AT 10.30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	CA/54/2018 in CP(IB)No.49/7/HDB/2017 & CP(IB)No.49/7/HDB/2017
<b>NAME OF THE COMPANY</b>	United Seamless Tubular Private Limited
<b>NAME OF THE PETITIONER(S)</b>	Indian Bank
<b>NAME OF THE RESPONDENT(S)</b>	United Seamless Tubular Pvt. Ltd.
<b>UNDER SECTION</b>	Sec 7 of IBC

**Counsel for Petitioner(s):**

<b>Name of the Counsel(s)</b>	<b>Designation</b>	<b>E-mail &amp; Telephone No.</b>	<b>Signature</b>
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**Counsel for Respondent(s):**

<b>Name of the Counsel(s)</b>	<b>Designation</b>	<b>E-mail &amp; Telephone No.</b>	<b>Signature</b>
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V. Venkatachalam	R.P	veeramoni@khalap @gmail.com 8597781174	

**ORDER**

Heard Mr.P.Vivek Nayudu, Learned Counsel for the Petitioner and Mr. M.Rajesh Kumar, Learned Counsel along with Mr. V.Venkatachalam, R.P for the Respondent. Case is posted to 05.04.2018.

  
**Member (Judl)**